

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.6514 of 2011

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. Manoj Kumar, Adv.

For the Res.State :Mr. Bhaskar Trivedi, A.C. to
S.C.III

For the Res. No.5 : Mr. D.C. Mishra, Adv.

Through:- Video Conferencing

14/09.09.2021 At the request of the learned counsel for the
petitioner, by way of last chance, put up this case on
21.09.2021.

(Deepak Roshan, J.)

Fahim/-